(b) whether Government has conducted a survey and study for laying a new railway line from Kathmandu to Patna, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) Chinese Foreign Minister during his visit to Nepal in December 2014, had reportedly conveyed China's willingness to extend Qinghai-Tibet railway line up to Kerung, the nearest Chinese town from Nepal. Further, China has reportedly asked Nepal to carry out a feasibility study on possible extension of the railway line up to Kathmandu. Thereafter, the Development Committee of the Nepalese Legislature Parliament has recently directed the concerned authorities in Nepal to conduct a detailed study in this regard.

(b) No, Sir.

## Crimes in long distance trains

- 1901. SHRI RAM KUMAR KASHYAP: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is an increase in the number of cases of burglary, looting and other crimes in various long distance trains;
- (b) if so, the number of such instances reported during the last three years, zone-wise; and
- (c) the details of measures taken by Railways to check such incidents and to ensure fear-free journey in trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (b) No, Sir. No case of burglary in long distance trains was reported in the last three years. The number of cases of loot (robbery and dacoity) and drugging have decreased in long distance trains in the year 2014 in comparison to the previous years. However, number of cases of theft of personal belongings of passengers have increased. The number of cases of burglary, loot (robbery and dacoity), theft of personal belongings and drugging in long distance trains over Indian Railways during the last three years zone-wise is given in the Statement (*See* below).

(c) Prevention of crime, registration of cases, their investigation in Railway premises as well as on running trains are the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the State concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Government Railway Police. However, Railway Protection Force (RPF) supplements the

efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive railway stations.

Besides, the following measures are being taken by the Railways for security of the passengers and to ensure a fear free journey:-

- 1. 1300 trains are escorted by Railway Protection Force in addition to 2200 trains escorted by Government Railway Police of different States daily on an average.
- Security Help-Line number 182 has become operational in Zonal Railways'
   Control Rooms to enable passengers to seek security related assistance on real time basis.
- 3. An Integrated Security System, including electronic surveillance through CCTV to enhance security over 202 sensitive and vulnerable Railway stations, is under implementation.
- 4. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police.
- 5. To create a more effective security mechanism over Indian Railways, a proposal for amendment in the RPF Act has been moved by the Ministry of Railways with the approval of the Ministry of Law and Justice, and Home Affairs which is expected to empower the RPF to deal with serious crimes in passenger areas. State Governments have been written to communicate consent.

Statement

The number of cases of burglary, loot (robbery and dacoity), theft of personal belongings and drugging in long distance trains over Indian Railways during the years 2012, 2013 and 2014 zone-wise is as under:

Zonal Railways	Year	Burglary	Loot (Robbery & Dacoity)	Theft of personal belongings	Drugging
1	2	3	4	5	6
Central	2012	0	73	683	20
	2013	0	85	984	29
	2014	0	86	1281	23
Eastern	2012	0	4	193	88

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1	2	3	4	5	6
East Central	2013	0	9	216	62
	2014	0	4	141	66
	2012	0	14	507	108
	2013	0	8	563	90
	2014	0	15	410	35
East Coast	2012	0	5	360	15
	2013	0	12	286	13
Northern	2014	0	6	341	33
	2012	0	18	400	27
	2013	0	20	508	14
North Central	2014	0	5	70	1
	2012	0	13	343	37
	2013	0	15	320	13
	2014	0	9	399	18
North Eastern	2012	0	1	12	35
	2013	0	8	56	14
Northeast Frontier	2014	0	1	134	16
	2012	0	1	96	64
	2013	0	0	125	51
North Western  Southern	2014	0	1	110	28
	2012	0	1	281	10
	2013	0	2	382	10
	2014	0	2	442	5
	2012	0	2	91	2
	2013	0	1	108	5
<del>!</del>	2014	0	5	203	11

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1	2	3	4	5	6
South Central	2012	0	10	495	6
	2013	0	6	483	10
	2014	0	21	1008	18
South Eastern	2012	0	3	172	24
	2013	0	3	255	14
	2014	0	2	342	25
Southeast Central	2012	0	3	126	8
	2013	0	6	136	7
	2014	0	2	170	7
South Western	2012	0	1	50	2
	2013	0	1	75	2
	2014	0	21	196	6
Western	2012	0	49	598	27
	2013	0	71	681	7
	2014	0	33	605	12
West Central	2012	0	36	767	23
	2013	0	14	1080	11
	2014	0	22	1754	20
Total	2012	0	234	5174	496
	2013	0	261	6258	352
	2014	0	235	7606	324

## Online booking services for cabs and porters

 $1902.\ DR.\ T.\ SUBBARAMI\ REDDY$  : Will the Minister of RAILWAYS be pleased to state:

(a) whether online booking service for cabs and porters by passengers (concierge services) have been introduced at some stations under South Central Railway, if so, the details thereof;